

No. Senior Civil Judge/CJM/Supdt./NHN/2021-
**Office of the Senior Civil Judge-cum-CJM,
Sirmaur District at Nahan, H. P.**

Dated Nahan the 17th day of May, 2021

Office Order

In compliance of order No. HHC/RG/C-19/2020-61, dated 6th May, 2021 and subsequent order No. HHC/RG/C-19/2020-64, dated 15th May, 2021 of the Hon'ble High Court of Himachal Pradesh, Shimla, the civil and criminal cases fixed before this Court on 17th May, 2021 to 25th May, 2021 (except the cases of extreme urgency) shall be taken up for effective hearing in the following manner:-

Sl. No.	Case fixed for	Shall be taken up on
1.	17.05.2021	24.06.2021
2.	18.05.2021	25.06.2021
3.	19.05.2021	28.06.2021
4.	20.05.2021	29.06.2021
5.	21.05.2021	02.07.2021
6.	22.05.2021	05.07.2021
7.	24.05.2021	06.07.2021
8.	25.05.2021	07.07.2021



Senior Civil Judge-cum-CJM,
Sirmaur District at Nahan, H.P.

Ends. No. Senior Civil Judge-cum-CJM/Supd./Covid-19/NHN/2021- 1669
dated: 17.05.2021

Copy for information and necessary action is forwarded to:-

1. Ld. District and Sessions judge, Sirmaur District at Nahan, H. P.
2. Ld. Addl. District and Sessions Judge, Sirmaur District at Nahan, H. P.

3. Ld. Civil Judge-cum-J.M.I.C., Nahan, District Sirmaur, H. P.
4. The Superintendent of Police, Sirmaur District at Nahan, H. P.
5. The Superintendent of M.C. Jail, Nahan.
6. Ld. A.D.A./A.P.P., Nahan.
7. The Presidents, Bar Associations, Nahan, Paonta Sahib, Rajgarh & Shillai.
8. The Assistant Programmer/System Assistant office of the Ld. District and Sessions Judge, Sirmaur District at Nahan with the request to upload this office order on the website of Civil and Sessions Division for information of the general public.
9. Reader/Ahlmads of this office.
10. Notice board of this office.


**Senior Civil Judge-cum-CJM,
Sirmaur District at Nahan, H.P.**